CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 24/01/2020

O.A./260/36/2020 NARAYAN BEHERA & OTHERS

-V/S-

DRDO

ITEM NO:11

FOR APPLICANTS(S) Adv.: Mr. S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. G.R. Verma

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsel for the applicants and Mr. G.R. Verma, Ld. Counsel who entered appearance on behalf of the respondents. Registry to reflect his name as respondents' counsel in the cause list in future.
	The case of the applicant is that although similarly placed employees have been allowed MACP-II benefit with Grade Pay of Rs.2,800/- as per the orders from Annexure-A/5 to Annexure-A/8, but similar benefit has not been extended to the applicants, who filed representations before Respondent No.3 vide Annexure-A/9 series. The Respondent No.3 has forwarded the said representations to Respondent No.4 vide letter dated 27.09.2019 (Annexure-A/10) for appropriate decision in this regard. Applicant's counsel submitted that the applicants' grievance would be addressed at present if a direction is given to Respondent No.4 for disposal of the representations at Annexure-A/9 Series with reference to letter dated 27.09.2019 (Annexure-A/10).
	In view of the above submissions, and without aoing into the merits of the case, the O.A. is

disposed of at this stage with a direction to the the respondent No.4/competent authority to consider the representations of the applicants at Annexure-A/9 series with reference to letter dated 27.09.2019 (Annexure-A/10) and dispose of the the same by passing a speaking and reasoned order keeping in view the instruction and decision taken in similar cases as cited in the O.A. in accordance with law under intimation to the applicant within a period of two months from the date of receipt of copy of this order.

The O.A. stands disposed of accordingly. No costs.

The applicants will be at liberty to send copy of this order along with paper books to Respondent No.4 within a week from today.

Free copy of this order to Ld. Counsels for both the sides.